

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Special Bench (Video Conference)

CORAM – SHRI P. MOHAN RAJ, HON'BLE MEMBER (J)

CORAM: SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/200/2022
NAME OF THE COMPANY	RR Dura Fabs Pvt Ltd
NAME OF THE PETITIONER(S)	Mangal Electrical Industries Ltd
NAME OF THE RESPONDENT(S)	RR Dura Fabs Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

Ld. Counsel Mr. Aditya Vijay appears on behalf of the Operational Creditor and Ld. Counsel Ms. M.K. Sree Ramya appears on behalf of the Corporate Debtor.

Learned Counsel for the Corporate Debtor submits that reply affidavit has already been filed in the Registry. Petitioner seeks permission to file rejoinder. They may do so by following the procedure specified NCLT Rules, 2016.

Matter adjourned to 12.12.2022.



**Satya Ranjan Prasad
Member (Technical)**



**P. Mohan Raj
Member (Judicial)**